

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 113**

**CP (IB) No. 136/Chd/Hry/2023**

**IN THE MATTER OF:-**

Optima Tech solutions Pvt. Ltd.

...Petitioner

Versus

Radox tradex Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.05.2024.

Sd/-

Court officer

15.04.2024

Preeti